

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 221 of 2016
AND
APPEAL NO. 222 OF 2016

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Savita Oil Technologies Ltd.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Mr. Ravi Agrawal for R.2

ORDER

List these matters for hearing on 07.02.2017. Tag to Appeal No.309
of 2016.

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson